

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH  
INDORE

ORDER SHEET

ORIGINAL APPLICATION No.....6.....of 1997

Applicant (s) Poonamchand J.

Respondent (s) Union of India & Anr

Advocate for Applicant (s) Shri S.L.Vishwakarma  
Shri G.R.Metha

Notes of the Registry

Order of the Tribunal

19.9.97

Date of presentation - 18.9.97

Date of registration - 19.9.97

Subject - Adverse remarks in ACR

Date of posting before Bench - 1.10.97

For - Admission

1.10.97

None for the applicant.

This case is adjourned to for admission in the next Sitting.

(M.V.Tamaskar)  
Vice Chairman

18.11.97

Shri S.L.Vishwakarma for the applicant.

This application is limited to the promotional issue as regards the expunging of adverse remarks. The applicant has already approached the authorities. He may challenge the same after the final decision is communicated to him.

List it for orders in the next sitting.

8  
(Usha Sen)  
Member (A)

(M.V.Tamaskar)  
Vice Chairman

23.3.98

Shri S.L.Vishwakarma for the applicant.  
Notice received by the Rep. Rep.  
Shri Bhawaral, Mr. Clark, Dr. M. P. Pillai.  
Let reply be filed within 6 weeks.  
his 1st for orders

→  
(Usha Sen)  
Member (A)

→  
(M.V.Tamaskar)  
Vice Chairman